

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00781/2019**  
**Chandigarh, this the 24<sup>th</sup> day of July, 2019**

...  
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...

Paramjeet Kaur, W/o Sh. Karanjeet Singh, aged 48 years, Lady Hostel Warden, PGI, Sector 12, Chandigarh, now resident of House No. 31, Phase 3-B-1, SAS Nagar, Mohali, District, Mohali (Punjab) – 160012.

**....Applicant**

**(Present: Mr. K.B. Sharma, Advocate)**

**Versus**

1. Union of India through the President, PGIMER, Sector 12, Chandigarh – 160012.
2. Director, PGIMER, Sector 12, Chandigarh – 160012.

**..... Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel seeks permission to withdraw the O.A., with liberty to the applicant to file a fresh one, with better particulars, on the same cause of action.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)  
Dated: 24.07.2019**

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